Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Spruce Trading Pvt Ltd; Date of commencement of liquidation: 10th October' 2020 (the order was passed on 4th March 2020 & received by Liquidator on 10th October 2020)

List of stakeholders as on: 19th March' 2021

List of operational creditors (Government Dues)

Sl.No	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	State tax office (Mum- VAT - C-513 Nodal Division 10	Yes	STPL-1	12-11-2020	3,66,65,352	3,66,65,352	Unsecured	0	Yes	2.17	0	0	0	0	there was no attachment
2	State tax office (Mum- VAT - C-710 Nodal Division 7	Yes	STPL-2	13-11-2020	17,76,10,166	17,76,10,166	Unsecured	0	Yes	10.49	0	0	0	0	there was no attachment
3	State tax office (Mum- VAT - C-710 Nodal Division 7	Yes	STPL-3	03-11-2020	4,84,57,919	4,84,57,919	Unsecured	0	Yes	2.86	0	0	0	0	there was no attachment